

**WELFARE (KUMARI SAROJ KHARARDE) :** (a) and (b). There is no category of food as 'Health Food' infant foods, which include cereals and/or soya-bean based food for infants, claim to meet the nutritional requirements of infants and are categorised as complementary Foods.

(c) Labels of Infant Foods should conform to the conditions of labelling laid down in Prevention of Food Adulteration Rules. Indian National Code for Protection and Promotion of Breast Feeding has laid down norms for advertisement of infant foods.

(d) National Institute of Nutrition, Hyderabad and Central Food Technological Research Institute, Mysore, bring out periodicals to disseminate information on nutrition including soyabean products.

[Translation]

**1-up Kalka Mail held up due to Collision near Dankaur Railway Station**

\*354. **SHRI R.P. SUMAN :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that on 30 October, 1986, 1-UP Howrah-Kalka Mail had to be held up for a number of hours due to collision of a tractor with the engine near Dankaur Railway Station between Aligarh and Ghaziabad as a result of which passengers had to face a lot of inconvenience;

(b) if so, the details thereof;

(c) whether Government have found out the causes of the incident and taken appropriate action; and

(d) if so, the details thereof and if no action has been taken, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) to (d). At about 18.13 hours on 30.10.1986, the engine of 1-UP Howrah-Kalka Mail hit a tractor between Dankaur and Ajaibpur stations. The tractor got entangled with

the train engine. The rake of Kalka Mail was pulled back to Dankaur and from there started with the engine of a goods train.

The detention of the train did cause inconvenience to the passengers. This incident occurred due to trespass by the tractor driver.

FIR was lodged with the Sikandarabad Civil Police Station under Bulandshahr District on the same day. A case under Sections 279 and 427 of IPC and Section 129 of Indian Railways Act has also been filed by the police.

**Railway Crossing in Bikaner Division**

\*355. **SHRI MANPHOOL SINGH CHAUDHARY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the railway crossing on Bikaner-Suratgarh and Bikaner-Merhta rail lines which were opened before 1984 were closed in December, 1985; and

(b) if so, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) No, Sir.

(b) Does not arise.

**Survey on Ken Multipurpose Project**

\*356. **SHRIMATI VIDYAVATI CHATURVEDI :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Central Water Commission has received clarifications sought for from the State Government of Madhya Pradesh about Ken Multipurpose Project; and

(b) the present position in regard to this project?

**THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :** (a) No, Sir.

(b) In view of differences between Madhya Pradesh and Uttar Pradesh regarding water availability at the dam site and the utilisation, the State Governments are collecting further hydrological data.